

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.322**

IA-4379/2022 IA-3313/2023 IA-3314/2023 IA-3448/2023

IN

IB-138(ND)/2020

**IN THE MATTER OF:**

M/s Narmada Cereals Pvt Ltd.

**... APPLICANT/PETITIONER**

**SECTION**

**U/s 10 IBC code 2016**

**Order delivered on 09.11.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 07.12.2023.

Sd/-  
**(Court Officer)**